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Irregularities in Small Industrial Service Institute, New Delhi

1419. SHRI SUNDER SINGH BHANDARI: Will the Minister of INDUSTRY be pleased to refer to reply to Unstarred Question 967 given in the Rajya Sabha on the 7th August, 1980 and to state:

- (a) the specific irregularities regarding misuse of official position by Small Industrial Service Institute, New Delhi which have been brought to the notice of Government recently and the outcome of the enquiry made by Government into those irregularities; and
- (b) what action have been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) The matter presumably relates to Regional Testing Centre and not Small Industries Service Institute, New Delhi. starred Question 967, put up by Shri S. W. Dhabe and Dr. Bhai Mahavir in the 115th Session of the Rajya Sabha, was complaints regarding against Director, Regional Testing Centre, SISI New Delhi. Concluding para of the answer given MS(I) on 7-8-80 "very recently, a few specific irregularities have been pointed out which are being examined" was identified as an Assurance. The irregularities brought notice of Government were follows: --

- (i) Preferring wrong T.A. Claims.
- (ii) Making of excessive telephone calls.
- (iii) Improper maintenance of Log Book.
- (b) The matter i_S under examination.

Irregularities committed by Director Regional Testing Centre

1420. SHRI SUNDER SINGH BHANDARI:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether the Director of Audit, CWM, has brought to the notice of the Government a number of irregularities in T.A. claims and use of telephone etc., against the Director, Regional Testing Centre, Small Industrial Service Institute, Ministry of Industry, New Delhi;
- (b) if so, the nature of irregularities that have been brought to the notice of Government;
- (c) whether any enquiry has been held in the matter; and
 - (d) if so the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes Sir.

- (b) Following irregularities have been brought to notice in the Audit Report:
 - (i) Preferring wrong T.A. Claims.
 - (ii) Making of Excessive telephone calls.
 - (iii) Improper maintenance of the Log Book
- (c) and (d) The matter is under examination.

Opening of Small Scale Industries

- 1421. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have liberalised the facilities for opening small scale industries for promoting employment and rapid development of backward areas:
- (b) if so, the details thereof including facilities for credit and supply of raw materials; and